

21.7.2008

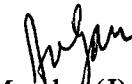
Hon'ble Mr. A. K. Gaur, Member (J)
Hon'ble Dr. A. K. Mishra, Member (J)

Appl: Sri R.C. Singh.
Resp: Sri. Azmal Khan.

In view of the statement given by the learned counsel for the respondents that the applicant was appeared in the examination and the result has already been declared.

In view of the said submissions, we are satisfied that the grievance of the applicant has been redressed and the O.A. has been rendered infructuous. O.A. is dismissed as infructuous, Applicant is still aggrieved, he may approach the Tribunal.


Member(A)


Member(J)

V

copy of order
dated 21-7-08
Rajesh
23-7-08